Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 46 of 2013 in
(R.P.) DFR No. 165 of 2013 in
Appeal No. 24 of 2011

Dated : 20th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Odisha Power Transmission Corporation Ltd. ....Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant (s): **Mr. R.K. Mehta**
Mr. Antaryami Upadhyay
Mr. R.R. Pathak

ORDER

IA No. 46 of 2013
(Condone delay Application)

Post the matter on ***01.04.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg